

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER

No. 442 /Accts

Dated: 24/07/2024,

The Hon'ble Court has been pleased to make it mandatory for all Advocate Clerks to wear the Identity Cards, issued by the establishment of this Court, while working in the premises of this Court.

The Hon'ble Court has further been pleased to order that Advocate Clerks will not be granted permission to enter the premises of this Court without Identity Cards.

By order of the Court


Sd/-

**(Mohammad Shakir)
Registrar General**

Memo No. 1475/Accts.

Dated: 24/07/2024.

Copy forwarded to the Registrar (Administration)/ Member Secretary, S.C.M.S./ Registrar (Establishment)/ Registrar (Vigilance)/C.P.C. E-Committee/ P.S. to Hon'ble The Chief Justice/ All Joint Registrars/ All Deputy Registrars/ Incharge P.A. Section/Sr. Secretaries/ Secretaries/ Sr. P.A.s/ P.A.s attached with all the Hon'ble Judges of this Court/ Assistant Registrar-cum-Court Officer/ All Assistant Registrars/ All Court Masters/ All Section Officers/ Oath Commissioner/ Stamp Reporter I/c -- High Court of Jharkhand, Ranchi for information and needful.


**(Mohammad Shakir)
Registrar General**